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Central Administrative Tribunal  
Principal Bench

O.A. No. 2046 of 1999

New Delhi, dated this the 1st February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Sushila Singh,  
TGT (Hindi),  
Sarvodaya Kendriya Vidyalaya No.1,  
Mansoravar Park,  
Delhi-110093. .... Applicant

(By Advocate: Shri B.S. Mainee)

Versus

1. The Chief Secretary,  
Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi. .... Respondents
2. The Director of Education,  
Delhi Administration,  
Old Secretariat,  
Delhi. .... Respondents

(By Advocate: Shri Devesh Singh)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. With the agreement of both sides this O.A. is fully covered by the Tribunal's order dated 30.3.2000 in O.A. No. 2180/99 Mrs. Krishna Kataria Vs. L.G., Delhi & Others.

3. Under the circumstances this O.A. is disposed of in terms of the aforesaid order dated 30.3.2000 in Mrs. Krishna Kataria's case (supra).  
No costs.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)